

MATTERS RAISED WITH PERMISSION

1. On the 21st October, 2008:—

(i) Dr. Ejaz Ali raised a Question of Privilege regarding police brutalities and ill-treatment meted out to him by the Delhi Police Personnel.

Shri Shivraj Vishwanath Patil, Minister of Home Affairs, responded.

The Deputy Chairman informed the House that the matter has already been referred to the Committee of Privileges.

(ii) Shrimati Brinda Karat raised a matter regarding alleged beating of students from North India by workers of MNS in Maharashtra.

The following Members spoke:—

- (i) Shri Sharad Yadav
- (ii) Shri Yashwant Sinha
- (iii) Shri Rajniti Prasad
- (iv) Shri Manohar Joshi
- (v) Shri Digvijay Singh
- (vi) Shri Virendra Bhatia
- (vii) Shri Syed Azeez Pasha

Shri Shivraj Vishwanath Patil, Minister of Home Affairs, responded.

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2. On the 22nd October, 2008:—

(i) Shri Jaswant Singh, Leader of the Opposition, raised a matter regarding credit rating agencies.

(ii) Shri Tiruchi Siva raised a matter regarding plight of Tamils in Sri Lanka.

The following Members spoke:

- (i) Dr. V. Maitreyan
- (ii) Shri D. Raja
- (iii) Shri T.K. Rangarajan
- (iv) Shri Su. Thirunavukkarasar

(iii) Shri Shantaram Laxman Naik raised a matter regarding alleged atrocities on Christians in Orissa and Karnataka.

3. On the 23rd October, 2008:—

(i) Shri Jaswant Singh, Leader of the Opposition, raised a matter regarding service pay, emoluments and pensions.

(ii) Dr. C.P. Thakur raised a matter regarding economic imbalance leading to conflicts in the country.

(iii) Shri Yashwant Sinha raised a matter regarding pollution in Damodar river.

(iv) Shrimati Brinda Karat raised a matter regarding reported disclosure regarding bomb blasts in Malegaon and Modasa on September 29, 2008.

4. On the 24th October, 2008, Shri Jaswant Singh, Leader of the Opposition, raised a matter regarding reported withdrawal of officials from the Indian Embassy on the eve of Prime Minister's visit to Beijing.

Shri Anand Sharma, Minister of State in the Ministry of External Affairs and Minister of State in the Ministry of Information and Broadcasting, responded.:—

5. On the 12th December, 2008:—

(i) Shri Ali Anwar Ansari raised a matter regarding firing by police on peaceful gathering of tribals in Jharkhand.

(ii) Sardar Tarlochan Singh raised a matter regarding farmers' agitation for substantial reduction in the prices of diesel and petrol.

(iii) Shri Nand Kishore Yadav raised a matter regarding scarcity of fertilizer in the country especially in Uttar Prade 24

(iv) Shri Sanjay Raut raised a matter regarding gallantry awards to Police Officers who laid their life fighting terrorists in Mumbai.

(v) Shri M.V. Mysura Reddy raised a matter regarding construction of Babli and other projects on Godavari by the Government of Maharashtra.

6. On the 15th December, 2008:—

(i) Shri Ali Anwar Ansari raised a matter regarding reported suicide by weavers in the country.

(ii) Shri D. Raja raised a matter regarding serious flood situation in Tamil Nadu.

(iii) Dr. Murli Manohar Joshi raised a matter regarding strike by Central University teachers.

(iv) Shri Shantaram Laxman Naik raised a matter regarding demand to clear pending cases of pension to freedom fighters of Goa.

7. On the 16th December, 2008:—

(i) Dr. V. Maitreyan raised a matter regarding allotment of spectrum.

The following Members also spoke:—

(i) Shri Tapan Kumar Sen

(ii) Shri Prakash Javadekar

(ii) Dr. K. Malaisamy raised a matter regarding situation arisen out of power cut in Tamil Nadu.

(iii) Shri Moinul Hassan raised a matter regarding de-recognition of degree of Primary Teacher Training by NCTE in West Bengal.

(iv) Shri Sanjay Raut raised a matter regarding inducement of doctors by pharmaceutical companies.

8. On the 17th December, 2008:—

(i) Shri Jaswant Singh, Leader of the Opposition, raised a matter regarding illegal immigration/infiltration in Assam, West Bengal and in other states of the country.

(ii) Shri Naresh Gujral raised a matter regarding storage of food grains in the open in Punjab.

(iii) Shri Prasanta Chatterjee raised a matter regarding non-inclusion of University Officers in the recommendation of 6th Pay Review Committee of the UGC.

9. On the 19th December, 2008:—

(i) Shri Amar Singh raised a matter regarding appointment of the Director, AIIMS.

(ii) Shri Matilal Sarkar raised a matter regarding fatal accident at the Jayant colliery of Northern coalfields Limited leading to death of five workers.

(iii) Shrimati Brinda Karat raised a matter regarding demand for more allocation of foodgrains to States in view of increased buffer stocks.

(iv) Shrimati Viplove Thakur raised a matter regarding closing of schools in Himachal Pradesh opened under the Sarva Siksha Abhiyan.

(v) Shri Lalit Kishore Chaturvedi raised a matter regarding differences between the Ministry of Road Transport and NHAI.

(vi) Shri S.S. Ahluwalia raised a matter regarding reported statement by a Union Minister regarding death of ATS Chief Hemant Karkare in terrorist attack in Mumbai.

The following Members also spoke:—

- (i) Shri Manohar Joshi
- (ii) Shri Bharatkumar Raut

(Total Time taken: 4 Hrs. 07 Mts.)